

DIVISION BENCH

O-229

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/109(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	ANSUL AGARWAL VS DHANANJAI LIFESTYLE LIMITED
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

Ms. Madhuri Pandey, PCS]For the Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **30.08.2024**.

**Satyajit Roy
(Court Officer)**